

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 37
(TO BE ANSWERED ON THE 25th November 2024)

STATUS OF PROPOSED NEW AIRPORT IN BARAK VALLEY, ASSAM

37. SHRI MISSION RANJAN DAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the reason for the delay in the proposal for a new airport in Barak Valley, Assam;
- (b) the current status of the proposal for the new airport in Barak Valley; and
- (c) whether the Panchgram Hindustan Paper Corporation Mill land, which was initially identified for the airport, can be reconsidered for the proposed airport in Barak Valley, as it is almost equidistant from all corners of the Barak Valley and located on State Government's land?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

As per the GFA Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc. rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

In February, 2024, GoI has granted 'Site Clearance' approval to Airports Authority of India for development of a Greenfield Airport at Doloo, Cachar District, Assam, located in Barak Valley. The Site Clearance is subject to obtaining all necessary approvals/clearances/no objection from Ministries/Statutory Bodies/Government Agencies, as required.
